

Vijayawada airports in the State of Andhra Pradesh on priority. Details, of the funds allocated and released so far for the above airport projects are given in the Statement (See below).

(e) Considering the traffic growth, AAI regularly monitors and initiates development proposals for augmentation of operational efficiency of airports by upgrading/expanding city side and air side infrastructure.

***Statement***

		Amount ₹ in crore		
Sl. No.	Airport	Work Undertaken	Sanctioned Amount (Administrative Approval & Expenditure Sanction)	Expenditure (Up to 31.08.2020)
1.	Kadapa	Extension & strengthening of Runway, Taxiway and apron alongwith construction of isolation bay and other works	94.44	45.85
2.	Tirupati	Extension & strengthening of Runway including other associated works	177	55.62
3.	Visakhapatnam	Linear expansion of terminal building	54	34.45
4.	Vijayawada	Construction of new terminal building including apron, ATC tower and associated works	611.8	0

**Enquiry Committee on Air India Express crash**

334. SHRI M.V. SHREYAMS KUMAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the findings of the enquiry conducted on the Air India Express crash at Calicut Airport on 7th August, 2020;

(b) whether the enquiry suggested the extension of the runway and instrument landing system improvement; and

(c) if so, the steps taken by the Airports Authority of India (AAI) to comply with the suggestions put forward by the enquiry committee?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) The Director General, Aircraft Accident Investigation Bureau (AAIB) under Rule 11 of the Aircraft (Investigation of Accidents and Incidents) Rules, 2017 has appointed an Investigator-in-Charge assisted by other Investigators to inquire into the circumstances of the Air India Express crash at Kozhikode Airport on 7th August, 2020 by order dated 13.08.2020 and to submit the report to AAIB preferably within five months from the date of order. The Investigator-in-Charge will determine the probable cause and contributory factors leading to this accident.

(b) and (c) Do not arise in view of reply to question (a) above.

#### **Construction of new airports**

335. SHRI RIPUN BORA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has prepared any plan to construct some new domestic airports across the country;

(b) if so, the details thereof including the amount earmarked therefor and the steps being taken/proposed to be taken thereon for the early starting of those airports, State-wise details thereof;

(c) the details of the airports which are proposed to be expanded, renovated and upgraded to the international standard across the country along with the present status thereof; and

(d) the detail plan of privatisation of Government assets including Air India thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) The Government has granted 'in principle' approval for setting up of domestic Greenfield airports at various locations across the country. The State-wise details and present status of these proposed airport projects alongwith the project cost is given at a Statement-I (*See* below).

(c) Upgradation and development of infrastructure facilities at the airports is a continuous process and is undertaken on the operational requirements for safety of